

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: August 18, 2012

No. 1810 / DR(S)/2012

In Court's Notification No. 1805/DR(S)/2012 dated 16.08.2012, the name Smt. Rakha Dixit be read as "Smt. **Rekha Dikshit**"

BY ORDER OF THE COURT,

Sd/-

**(SHEO KUMAR SINGH-I)
I/c REGISTRAR GENERAL**

No. 327/ DR (S)/ 2012, Dated: Allahabad: August 18, 2012

In continuation to Endorsement No. 325/DR(S)/2012 dated 16.08.2012, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Kanpur Nagar.(Information available on E-mail).
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (I), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad.
14. The Joint Registrar (Budget), High Court, Allahabad.
15. The Joint Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble the Administrative Judge, Kanpur Nagar.(Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES)**